SECOND SmpBurLDiNG YARD AT COCHIN

*231. SARDAR RAM SINGH: Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the answer to Starred Question No. 3 given in the Rajya Sabha on the 7th November, 1966 and state:

- (a) whetherGovernment have since consider
- (b) if so, what are the general features of the scheme?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The Project Report prepared by M/s. Mitsubishi Heavy Industries Limited of Japan is under examination by our technical experts. The Project Report along with the results of the technical examination will be considered by the Government shortly. When this has been done and Government have taken a view on the scheme, its general features will be placed before the House.

ROAD BRIDGE TO CONNECT RAMESHWA-RAM ISLAND WITH MAINLAND

- *235. SHRI T. V. ANANDAN: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:
- (a) whether the proposal for opening a road bridge by the side of the rail bridge at Pamban in the Palk Bay to connect the Rameshwaram Island with the mainland has been finalised; and
- (b) if so, will the work be included in the Fourth Five Year Plan?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The proposal is still under consideration of Government. The question of inclusion of the work in the Fourth Five-Year Plan will be decided at the time of finalisation of schemes for the deve-

lopment of National Highways during the Plan period.

मध्य प्रदेश को और बहां में साक्षान्तीं का बाताबात

Japanese Collaborators for the 2nd

*236 श्री निरंजन वर्मा: नया वास तवा कृषि मंती यह बताने की कृपा करेंगे कि स्था मध्य प्रदेश को और वहां से खादाओं के यातायात सम्बन्धी नीति के बारे में उनके मंत्रालय से परामर्श किया जाता है ?

t [MOVEMENT OF FOODGRAINS TO AND FROM M.F.

*236. SHRI NIRANJAN VARMA: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether his Ministry is consulted in regard to the policy regarding movement of foodgrains to and from .Madhya Pradesh?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (औ प्रक्लासाहेब दिखे): जी हो । मध्य प्रदेश की और वहा से खादाशों का मंचलन इम ममय केन्द्रीय मरकार द्वारा जारी किए गये मांविधिक ग्रादंशों के ग्रधीन होता है ।

f[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SH1NDE): Yes, Sir. Movement of fodgarins to and from Madhya Pradesh is at present regulated under the Statutory Orders issued by the Central Government.]

PARLIAMENT'S COMPETENCE TO AMEND THE CONSTITUTION IN RESPECT OP FUNDAMENTAL ROURS

- *237. SHRI BABUBHAI M. CHI-NAI: Will the Minister of LAW be
 - f] | English translation.